

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5282
ANSWERED ON:27.08.2010
TOTAL ENERGY SECURITY MISSION
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether many local bodies that have joined the State Government's programme to implement projects under the Total Energy Security Mission through the Agency for Non-Conventional Energy and Rural Technology (ANERT) have voiced their concern over the inordinate delay in utilizing the funds transferred to the agency to carry out various power conservation activities envisaged under the initiative;

(b) if so, the details thereof;

(c) whether many local bodies, including district gram panchayats and municipal corporations have written to ANERT seeking utilization and performance certificates for the funds they have deposited with the latter to implement the works which as per the agreements executed between them and ANERT should have been completed by June 30, 2009; and

(d) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a): No, Madam.

(b): Does not arise.

(c): Local bodies had deposited project funds with Agency for Non-Conventional Energy and Rural Technology (ANERT) for implementation of projects under the Total Energy Mission during 2008 and 2009. Few local bodies have approached ANERT for utilization certificates. Since the time for project execution was short, the project period had to be extended.

(d): Projects are at an advanced stage of implementation.